## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUN		
PRESENT: SHRI Ch. MO	OHD SHARIEF TARIQ, MEMBER-JUD	OICIAL 
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/225/ (IB)/2017	
NAME OF THE PETITIONER(S)	: ARUPPUKOTTAI SRI JAYAVILAS L	ГD
NAME OF THE RESPONDENT(S)	: KARPAGAM SHPINNERS PVT LTD	
UNDER SECTION	: 433 (e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. V.VAR GEEGFMAL RAS 2. K. Gunaszkar 3. G. Gunaszkaran	a Counsel for CD Com for EPF Resolution Professional	Muny
5. Ramush Raman	ESEC CM- ARCIL	G. Bhares
6. A. Siivastava for B. Dhararaj	Coursel for operatural Cuartor	TH_
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CA/55/IB/2018 in TCP/225/IB/2017

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## ORDER

RP in person present. Counsel for ESIC present. Counsel for EPF present and has also filed counter; copy of which is given to the RP, who has to provide his response, if any. In the meantime, the RP is directed to file an FIR in relation to the missing machinery of the Corporate Debtor, after seeking assistance of any experienced Prosecutor and submit copy of the FIR when filed before this Bench. Heard the RP in relation to the prayer '7' made in CA/55/IB/2018 filed in TCP/225/IB/2017 and the same is **reserved for order**.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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